

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 14

Dated Guwahati, the 19th March, 2015

It is for the information of all concerned that the office hours at the Principal Seat of the Gauhati High Court shall be from 10.00 a.m. to 5.00 p.m. on all working days from 1st April, 2015 to 31st October, 2015.

By Order,

Sd/- V.K. Chandak,

REGISTRAR (ADMN.)

Memo No. HC. III - 29/ 2013/ 785 - 800 /G, Dated 19th March, 2014
Copy to:-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Chief Translator, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The PS to Hon'ble Mr./Dr.(Mrs.) /Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 11. The System Analyst, Gauhati High Court, Guwahati. *He is to upload the Order in the website of Gauhati High Court.*
12. The AO (J) (_____), Gauhati High Court, Guwahati.
13. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The Court Manager, Gauhati High Court, Guwahati.


REGISTRAR (ADMN.)